

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2013

Dated : 8th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Furnace Association of India **....Appellant(s)**

Versus

Punjab State Electricity Regulatory Commission & Anr.
...Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruthaulwin

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1
Ms. Swapna Seshadri for R-2

ORDER

We have heard the learned counsel for the Appellant, who argued the matter at length.

Post the matter on **07.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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